

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 471 of 2020

IN THE MATTER OF:

Pondicherry Extraction Industries Pvt. Ltd. ...Appellant

Versus

Bank of Baroda ...Respondent

Company Appeal (AT) (Insolvency) No. 472 of 2020

IN THE MATTER OF:

JKS the Banyaan Pvt. Ltd. ...Appellant

Versus

Bank of Baroda ...Respondent

Present:

**For Appellant : Mr. Gautam Singh and Mr. A. S. Satish Kumar,
Advocates**

For Respondent : Ms. Madhusmita Bora, Advocate

O R D E R
(Through Virtual Mode)

02.09.2020 Pleadings are complete. Let the appeals be processed for hearing.

Post both the appeals 'for hearing' before Court No. II on **18th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)